

N O T I C E

IT IS HEREBY NOTIFIED for the information of the Advocates and the parties appearing in-person at **Panaji-Goa** that on **14th June 2019** :

I

The **Hon'ble Shri Justice C. V. Bhadang** will not be available for judicial work.

II

The urgent mentioning and placing of the matters pertaining to the Court presided over by the **Hon'ble Shri Justice C. V. Bhadang** is allowed before the **Hon'ble Shri Justice Prithviraj K. Chavan** at **2.30 p.m.**, in **Court Room No.2**.

By order

Sd/-

(V. R. Kachare)

I/c Registrar (Judl-1)

13th June 2019
High Court, Appellate Side
Bombay.